

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3358

ANSWERED ON:31.08.2012

DEFINITION OF MSME

Das Shri Bhakta Charan;Das Shri Khagen;Kumar Shri P.

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government proposes to change the definition of Micro, Small and Medium Enterprises;
- (b) if so, the details thereof;
- (c) whether the Government proposes to increase the Rs. 5 crore turnover limit prescribed for small enterprises; and
- (d) if so, the details thereof and the reasons therefor ?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI)

(a)to(d): The micro, small and medium enterprises (MSMEs) are defined under the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006. Several suggestions for the amendment to the Act have been received from various Associations. No decision in the matter has yet been taken.